

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 4026
TO BE ANSWERED ON- 28/03/2022

CONSTITUTIONAL POSTS IN NCST

4026. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has initiated the process of filling up the Constitutional Posts of Vice-Chairperson and Two Members of the National Commission for Scheduled Tribes (NCST) which has been constituted under Article 338A of the Constitution of India;
- (b) whether the Government has framed any timeline for filling of these posts; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a): The National Commission for Scheduled Tribes (NCST) comprises a Chairperson, a Vice-Chairperson and three members for a period of three years from the date of assumption of charge. These are Constitutional Posts. At present, the post of Vice-Chairperson and two Members of NCST are lying vacant.

(b) to (c): No such timeline has been framed for filling of these posts.
